HIGH COURT OF JAMMU AND KASHMIR ATSRINAGAR

OWP No. 969/2013 IA No. 1/2013 (1544/2013)

Kashmir Furnishing Agency

.... Petitioner/Applicant(s)

Through:-

Mr. Altaf Haqani, Advocate

(through video conference)

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:-

JIGH C

Mr. N. H Shah, AAG vice

Mr. B. A Dar, Sr. AAG

(through video conference)

Coram:

HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. Altaf Haqani, learned counsel for the petitioner, submits that he is unable to access his file as the same is in his office due to restrictions imposed in the Valley on account of the lockdown. He, thus, seeks an adjournment.

On his request, adjourned.

List on 30.06.2020.

(Sindhu Sharma) Judge

SRINAGAR

08.06.2020 SUNIL-II